

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

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ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/153/230/HDB/2017
NAME OF THE COMPANY	Indu Formulations Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Counsel for Petitioner		VVR2@vangeassociates.com 9562239039	V.V.R.


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appareen Reddy for RoC & RD	CGSC	98487 47800	B.A.

Enclosed Order Sheet

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned CGSC for RoC & RD.

Post the case on 27.10.2017 for final hearing.


Member (T)


Member (J)

Bm